

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1326**  
TO BE ANSWERED ON 28.06.2019

**GENDER SENSITIZATION PROGRAMMES**

1326. DR. SHASHI THAROOR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has proposed to undertake gender sensitization programmes for judicial officials at all levels in consultation with the respective Chief Justices of various States and the Chief Justice of India;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (c): Ministry of Women and Child Development has requested the National Gender Centre (NGC) in the Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie to include Gender Sensitization training and capacity building of all stakeholders including judiciary for effective implementation of policies/legislation/programmes designed for women safety, protection and security at ground level. Further, Ministry of Women and Child Development in collaboration with National Gender Centre (NGC), Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie has organised Gender Sensitization programmes during the last year for the officers including District Magistrates, Officers from Judiciary Services.

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